

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1230(KB)2018
IA(IBC)(DIS.)/3(KB)2024,
IA(I.B.C)/1002(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	AIR CARRYING CORPORATION INDIA PVT LTD
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

O R D E R

1. None for the parties present.
2. The matter stands adjourned to **20.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**